

**CC NO. 25/2019  
CBI VS. D. C. SANKHLA**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**14.09.2020**


**Present: Sh. Sunil Verma**, Id. PP for CBI.  
**Sh. Gagan Minocha**, Adv. for accused D. C. Sankhla.  
Accused is absent.

On the oral request of Id. Counsel, personal appearance of accused D. C. Sankhla is exempted for today only through his counsel, who is present.

It is reported by the Asst. Ahlmad that the file has not been scanned yet.

Ahlmad is directed to send a reminder in writing to the concerned branch in this regard at Rouse Avenue Courts and Tis Hazari Courts through whatsapp or email.

Put up for supplying the scanned copy of the court file and for further proceedings on **15.10.2020**.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**14.09.2020**

**CC NO. 11/2019**  
**CBI VS. D. C. SANKHLA & ORS.**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**14.09.2020**

**Present: Sh. Sunil Verma**, Id. PP for CBI.

**Sh. Gagan Minocha**, Adv. for accused D. C. Sankhla  
and Shashi Sankhla.

All three accused are absent.

Personal appearance of all the three accused persons  
is exempted for today only.

Neither the accused Bhagirath Prasad Verma nor his  
counsel has appeared.

It is reported by the Asst. Ahlmad that the file has not  
been scanned yet.

Ahlmad is directed to send a reminder in writing to the  
concerned branch in this regard at Rouse Avenue Courts and Tis  
Hazari Courts through whatsapp or email.

Put up with connected matter on **15.10.2020**.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**14.09.2020**